## GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

# LOK SABHA UNSTARRED QUESTION NO.459 TO BE ANSWERED ON 15th SEPTEMBER, 2020

#### IMPLEMENTATION OF AAY

459. SHRI SUSHIL KUMAR SINGH: SHRI D.M. KATHIR ANAND:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Antodaya Anna Yojana (AAY) is being implemented by the Government in all the States
- (b) if so, the total quantum and value of food grains allocated under the said scheme during each of the last three years, State-wise;
- (c) the number of families being benefited under the said scheme, State-wise;
- (d) the efforts made by the Government to ensure that the benefits of the scheme reach the targeted beneficiaries;
- (e) whether the Government has taken any steps to double the coverage of the Antodaya Anna Yojana; and
- (f) if so, the details thereof and if not, the reasons therefor?

#### ANSWER

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(SHRI DANVE RAOSAHEB DADARAO)

(a): The National Food Security Act, 2013 (NFSA) is implemented in all States/Union Territories under which, the coverage is provided to eligible households/persons in two categories, namely - Antyodaya Anna Yojana (AAY) households to the extent specified by the Central Government and remaining as Priority Households (PHH) to be identified by the State/UT Governments/Administrations as per criteria evolved by them, within the coverage determined for the State/UT. The AAY households, which constitutes the poorest of the poor, are entitled to receive 35 Kg of foodgrains per household per month while PHH households are entitled to receive 5 Kg of foodgrains per person per month, at highly subsidized central issue prices of Rs.3/2/1 per kg for rice/ wheat/coarse-grains respectively.

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- (b): Statements indicating State/UT-wise Allocation and value of Rice and Wheat for the year 2017-18 to 2019-20 under AAY category are at Annexure-I and Annexure II respectively.
- (c): A Statement indicating the State/UT-wise number of AAY households presently covered under the National Food Security Act, 2013 is at Annexure-III.
- (d): Under Targeted Public Distribution System (TPDS) reforms, with an aim to improve the transparency and efficiency of the TPDS operations while addressing the challenges of leakages & diversion of foodgrains, the Department in association with all States/UTs has implemented a scheme on 'End to End Computerization of TPDS Operations' as part of which, all ration cards/ beneficiaries data is completely digitized in all States/ UTs,about 90% ration cards are also seeded with Aadhaar numbers of beneficiaries and electronic Point of Sale devices are also installed in 90% Fair Price Shops (FPSs) to ensure transparent delivery of foodgrains to all beneficiaries and also for biometric/ Aadhaar authentication of beneficiaries to ensure rightful targeting of beneficiaries and subsidized foodgrains. Besides, online grievance redressal and toll-free helplines are also setup in all States/UTs to register their complaints/ grievances. These are in addition to the provisions of NFSA such as Vigilance Committees, District Grievance Redressal Officers and independent State Food Commissions.

Further, leveraging the technology-led reforms, the Department has also started the implementation of One Nation One Ration Card plan to enable nation-wide portability of ration cards under NFSA, through which migrant beneficiaries may lift their entitled foodgrains from any FPS of their choice anywhere in the country by using their same/existing ration card after biometric authentication on ePoS device. Presently the facility is enabled in 26 States/UTs and further integration of remaining States/UTs depends on their readiness to implement the same in terms of ePoS installation and implementation of biometric/Aadhaar authentication of beneficiaries.

(e) & (f): No proposal for doubling the coverage of AAY is under consideration of the Government.

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### ANNEXURE REFERRED TO IN REPLY TO PARTS (b) OF THE UNSTARRED QUESTION NO.459 DUE FOR ANSWER ON 15.09.2020 IN THE LOK SABHA.

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S.NO	STATE/UT	2017-18	2018-19	2019-20
1	ANDHRA PRADESH	381.557	381.557	381.557
2	ARUNACHAL PRADESH	15.701	15.701	15.701
3	ASSAM	294.096	294.096	294.096
4	BIHAR	630.252	630.252	630.252
5	CHHATTISGARH	301.980	301.980	301.980
6	DELHI	9.113	9.113	9.113
7	GOA	5.276	5.276	5.243
8	GUJARAT	102.258	102.258	102.258
9	HARYANA	0.000	0.000	0.000
10	HIMACHAL PRADESH	31.535	31.535	31.535
11	JAMMU & KASHMIR	69.755	69.755	69.632
12	JHARKHAND	341.561	341.561	341.561
13	KARNATAKA	460.740	460.740	460.740
14	KERALA	213.090	213.090	195.174
15	MADHYA PRADESH	146.796	146.796	146.796
16	MAHARASHTRA	461.797	461.797	461.797
17	MANIPUR	26.712	26.712	26.712
18	MEGHALAYA	21.752	21.752	29.483
19	MIZORAM	10.747	10.747	10.747
20	NAGALAND	19.950	19.950	19.950
21	ORISSA	509.236	509.236	520.671
22	PUNJAB	0.000	0.000	0.000
23	RAJASTHAN	0.000	0.000	0.000
24	SIKKIM	6.930	6.930	6.930
25	TAMIL NADU	689.246	689.246	689.246
26	TELANGANA	238.059	238.059	238.059
27	TRIPURA	46.040	46.040	46.040
28	UTTARAKHAND	47.944	47.944	47.944
29	UTTAR PRADESH	737.004	737.004	736.929
30	WEST BENGAL	293.841	293.841	295.515
31	A & N ISLANDS	1.541	1.541	1.556
	CHANDIGARH			
32	(NFSA/DBT)	0.000	0.000	0.000
33	D & N HAVELI	1.590	1.590	1.667
34	DAMAN & DIU	0.387	0.387	0.380
35	LADAKH	0.000	0.000	0.301
36	LAKSHADWEEP	0.441	0.441	0.441
37	PUDDUCHERRY(DBT)	0.000	0.000	0.000
31	Total Rice	6,116.928	6,116.928	6,120.007
	Total Value (Tentative)	20,065.42	21,067.31	22,938.58

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ANNEXURE REFERRED TO IN REPLY TO PARTS (b) OF THE UNSTARRED QUESTION NO.459 DUE FOR ANSWER ON 15.09.2020 IN THE LOK SABHA.

### Allocation of Wheat for the year 2017-18 to 2019-20 under AAY category In Thousand Tons

S. NO	STATE/UT	2017-18	2018-19	2019-20
1	ANDHRA PRADESH	0.000	0.000	0.000
2	ARUNACHAL PRADESH	0.000	0.000	0.000
3	ASSAM	0.000	0.000	0.000
4	BIHAR	420.168	420.168	420.168
5	CHHATTISGARH	0.000	0.000	0.000
6	DELHI	22.785	22.785	22.785
7	GOA	0.000	0.000	0.000
8	GUJARAT	238.602	238.602	238.602
9	HARYANA	110.880	110.880	110.880
10	HIMACHAL PRADESH	44.878	44.878	44.878
11	JAMMU & KASHMIR	29.258	29.258	29.207
12	JHARKHAND	43.605	43.605	43.605
13	KARNATAKA	0.000	0.000	0.000
14	KERALA	48.546	37.146	31.373
15	MADHYA PRADESH	440.376	440.376	440.376
16	MAHARASHTRA	590.435	590.435	590.435
17	MANIPUR	0.000	0.000	0.000
18	MEGHALAYA	0.000	0.000	0.000
19	MIZORAM	0.000	0.000	0.000
20	NAGALAND	0.000	0.000	0.000
21	ORISSA	12.726	0.000	0.000
22	PUNJAB	75.180	75.180	75.180
23	RAJASTHAN	391.440	391.440	391.440
24	SIKKIM	0.000	0.000	0.000
25	TAMIL NADU	31.723	31.723	31.723
26	TELANGANA	0.000	0.000	0.000
27	TRIPURA	0.000	0.000	0.000
28	UTTARAKHAND	29.385	29.385	29.385
29	UTTAR PRADESH	982.680	982.672	982.572
30	WEST BENGAL	380.625	391.788	394.020
31	A & N ISLANDS	0.199	0.199	0.086
32	CHANDIGARH (NFSA/DBT)	0.000	0.000	0.000
33	D & N HAVELI	0.146	0.146	0.110
34	DAMAN & DIU	0.080	0.080	0.079
35	LADAKH	0.126	0.126	0.126
36	LAKSHADWEEP	0.000	0.000	0.000
37	PUDDUCHERRY(DBT)	0.000	0.000	0.000
	Total Wheat	3,893.842	3,880.870	3,877.028
	Total Value (Tentative) (in Rs. Cr.)	8,947.74	9,157.81	10,390.24

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ANNEXURE REFERRED TO IN REPLY TO PARTS (c) OF THE UNSTARRED QUESTION NO.459 DUE FOR ANSWER ON 15.09.2020 IN THE LOK SABHA.

#### State/UT-wise number of AAY Households covered under the National Food Security Act, 2013

<b>Figures</b>	in	Lakhe
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S.No.	lame of the States/UTs	Figures in Lakh No. of families
	Andhra Pradesh	9.09
2	Arunachal Pradesh	0.37
3 4	Assam	7.03
4 E	Bihar	25.01
5 (	hhattisgarh	7.19
6 [	Pelhi	0.76
7 0	Goa	0.13
8 0	Gujarat	8.12
9 F	laryana	2.68
10 F	limachal Pradesh	1.82
11 J	harkhand	9.17
12	(arnataka	10.97
13 K	(erala	5.96
14 N	ladhya Pradesh	13.98
15 N	laharashtra	25.05
16 N	lanipur	0.64
17 N	leghalaya	0.70
18 N	lizoram	0.26
19 N	agaland	0.48
20 0	disha	12.40
21 P	unjab	1.79
22 R	ajasthan	9.32
23 S	ikkim	0.17
24 T	amil Nadu	18.65
25 T	elangana	5.67
	ripura	1.10
	ttar Pradesh	40.81
28 U	ttarakhand	1.84
29 W	est Bengal	16.42
30 A	ndaman & Nicobar Islands	0.04
	adar Nagar Havelli &Daman Diu	0.05
	akshadweep	0.01
	handigarh (DBT)	0.00
	uduchery (DBT)	0.26
	&K	2.33
	adakh	0.06
	Total	240.30

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